

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA  
UNSTARRED QUESTION No. 1854  
TO BE ANSWERED ON 30.07.2018

**Conduction of Ceremony**

**†1854. SHRIMATI RANJANBEN BHATT:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the students do not receive their degrees on time because of non-conduction of convocation ceremony by the universities in the country every year;
- (b) if so, whether the Government proposes to take some steps to enable students to get their degrees on time; and
- (c) if so, the details thereof and the time by which it is likely to be done and if not, the reasons therefor?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT**  
**(DR. SATYA PAL SINGH)**

(a) to (c): The University Grants Commission (UGC) has informed that it has notified full-fledged regulations entitled UGC (Grant of Degrees and other award by Universities) Regulations, 2008, clause 4.4 of which mandates that:

*“The Degree award date/s shall be within 180 days of the date/s by which the students are expected to qualify and become eligible for them”*

Further, UGC has also, time and again, written to institutions of higher education in the country about the rights and entitlements of students. The aforesaid regulations are available at [https://www.ugc.ac.in/oldpdf/regulations/regulation\\_awarddegree.pdf](https://www.ugc.ac.in/oldpdf/regulations/regulation_awarddegree.pdf)

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